

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
M/S NUCLEUS SATELLITE COMMUNICATIONS (MADRAS) PRIVATE LIMITED
OPERATING IN TELE-COMMUNICATION INCLUDING SATELLITE COMMUNICATION INDUSTRY AT
SRICITY, ANDHRA PRADESH
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s Nucleus Satellite Communications (Madras) Private Limited. CIN: U74999TN1997PTC038400
2.	Address of the registered office	Flat No 2P, Govindam Apartments, D.No.5, 4th Cross Street, United India Colony, Kodambakkam, Chennai 600 024 Formerly at Door No.11, Ground Floor, Indira Foundation, Krishnamma Road, Nungambakkam Chennai-600034.
3.	URL of website	NA (The Corporate Debtor does not maintain any separate website)
4.	Details of place where majority of fixed assets are located	Plot No 465, Citrus Drive, Sricity Mopurupalli, Varadhiahpalem(M), Chittoor District, Andhra Pradesh-517541
5.	Installed capacity of main products/ services	NA, Operation of the CD are closed Since Dec, 2020
6.	Quantity and value of main products/ services sold in last financial year	Operations of the CD are closed since Dec, 2020. As per available Audited financial statements for the FY 2018-19 - Sales Turnover INR.92,73,60,929/-
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be obtained from the **RP through email by raising request at e-mail id: nucleussatellitecomm@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Eligibility Criteria are mentioned in the detailed invitation of EOI and can be obtained from **RP through the following email id: nucleussatellitecomm@gmail.com
10.	Last date for receipt of expression of interest	05-04-2023
11.	Date of issue of provisional list of prospective resolution applicants	15-04-2023
12.	Last date for submission of objections to provisional list	20-04-2023
13.	Process email id to submit EOI	nucleussatellitecomm@gmail.com

Note: This Form-G is issued and time lines are subject to the exclusion /extension of CIRP by the Adjudicating Authority, for which application u/s 12 (2) of IBC 2016 filed before NCLT, Chennai Bench.
** IRP is carrying out the duties of Resolution Professional as per section 16(5) of IBC,2016, Read with Regulation 17(3) of the IBBI(CIRP) Regulations, 2016



R. Sridevi

Ms. Rongali Sridevi
**Resolution Professional

IBBI Registration No.: IBBI/ IPA-003/IP-N000172/2018-2019/12105
Address: Old No.110, New No.178, Rangarajapuram Main Road,
Kodambakkam, Chennai-600024
AFA valid upto 23-05-2023

Phone -9884197722.

For M/s Nucleus Satellite Communications (Madras) Private Limited

Date: 21-03-2023
Place: Chennai

FORM G

INVITATION FOR EXPRESSION OF INTEREST FOR M/S NUCLEUS SATELLITE COMMUNICATIONS (MADRAS) PRIVATE LIMITED OPERATING IN TELE-COMMUNICATION INCLUDING SATELLITE COMMUNICATION INDUSTRY AT SRICITY, ANDHRA PRADESH

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Ms. Rongali Sridevi

****Resolution Professional**

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(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India
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படிவம் G

((பெருநிறுவனங்களின் நடபர்களின் திவால் நிலை தீர்வு நிலை) இந்திய திவால் நிலை மற்றும் நொடிப்பு நிலை வாரியத்தின் 2016, விதிமுறைகளின் விதி 36A(1) இன்கீழ்)
ஆந்திர பிரதேசம், ஸ்ரீசிடி, என்ற இடத்தில் சாட்டிலைத் தொழிற்சாலை உடன் தொலைதொடர்பு இயக்கத்தில் உள்ள M/s நியூக்லியஸ் சாட்டிலைட் கம்ப்யூனிகேசன்ஸ் (மெட்ராஸ்) பிரைவேட் லிமிடெட் இன் விருபு கருத்துரு வரவேற்ப்படுகின்றன

தொடர்புடைய விவரங்கள்

1	பெருநிறுவன கடன்தாரரின் பெயர் அதனுடன் PAN/ CIN/ LLP எண்.	M/s Nucleus Satellite Communications (Madras) Private Limited, CIN: U74999TN1997PTC038400
2	பதிவு அலுவலகத்தின் முகவரி	ஃபிளாட் எண்.2P, கோவீந்தம் அப்பார்ட்மென்ட்ஸ், கதவு எண்.5, 4வது குறுக்கு தெரு, டுண்டெட் இந்தியா காலனி, கோடம்பாக்கம், சென்னை- 600 024 முன்னர் இருந்த முகவரி: கதவு எண்.11, தரை தளம், இந்திரா ஃபவுண்டேசன், கிருஷ்ணம்மா சாலை, நூங்கம்பாக்கம், சென்னை - 600034.
3	இணையதளத்தின் URL	பொருந்தாது (பெருநிறுவன கடன்தாரர் தனி இணையதளம் எதையும் பராமரிக்கவில்லை)
4	பொறுத்தப்பட்ட சொத்துக்கள் அமைந்துள்ள இடத்தின் விவரங்கள்	மனை எண்.465, சித்ராஸ் டுரைஸ், ஸ்ரீசிடி, மோபுருப்பள்ளி, வரதுயபாளையம் (M), சித்தூர் மாடபட்டம், ஆந்திர பிரதேசம்-517541
5	பொருத்தப்பட்ட பிரதான சேவைகள் / பொருட்களின் கொள்ளவு	பொருந்தாது, டிசம்பர் 2020 விருந்து CD இயக்கம் மூடப்பட்டுவிட்டன
6	இறுதி நிதி ஆண்டில் விற்கப்பட்ட பிரதான சேவைகள் / பொருட்களின் மதிப்பு மற்றும் எண்ணிக்கை.	டிசம்பர் 2020 விருந்து CD இயக்கம் மூடப்பட்டுவிட்டன, 2018-19-க்கான நிதியாண்டிற்கான கிடைக்கப்பெற்ற தணிக்கை செய்யப்பட்ட நிதிநிலை பட்டியலின்படி - விற்பனை வருவாய் - INR.92,73,60,929/-
7	பணிபுரிபவர் / பணியாளர்களின் எண்ணிக்கை	இல்லை
8	கிடைக்கப்பெற்ற இறுதி தணிக்கை செய்யப்பட்ட நிதி பட்டியல் (அட்டவணைகளுடன்) உட்பட மேலும் விவரங்கள், கடன் வழங்கியவர் பட்டியல்கள், செயல்முறையின் அடுத்தடுத்த நிகழ்விற்கான தொடர்புடைய தேதிகள் கிடைக்கும் இடம்:	**RP இன் மின்னஞ்சல்: nucleusatlitecomm@gmail.com மூலம் விவரங்களை பெறலாம்
9	பிரிவு 25(2)(h) இன் கீழ் தீர்விற்கான விண்ணப்பங்கள் பெற தகுதி குறியீடு கிடைக்கும் இடம்:	விருப்பக்கருத்துரு வரவேற்பில் விவரங்கள் குறிப்பிடப்பட்டுள்ளன மற்றும் **RP இன் மின்னஞ்சல் : nucleusatlitecomm@gmail.com மூலமாக கோரி பெறலாம்
10	விருப்பக்கருத்துருக்கள் வந்து சேரவேண்டிய கடைசி தேதி	05-04-2023
11	வருங்கால தீர்மான விண்ணப்பதாரர்களின் தற்காலிக பட்டியலை வழங்கிய தேதி	15-04-2023
12	தற்காலிக பட்டியலில் ஆட்சேபனைகளை தெரிவிக்க கடைசி தேதி	20-04-2023
13	விருப்பக் கருத்துரு நடைமுறைகள் சமர்ப்பிக்க மின்னஞ்சல்	nucleussatlitecomm@gmail.com

குறிப்பு: இந்த படிவம்-G மாண்புமிகு தேதிய நிறுவனங்களின் சட்ட தீர்ப்பாயம் ("NCLT") அவர்களால் வழங்கப்பட்ட விலக்கு நீட்டிப்பு/உட்தல் நேரம் ஆகிவற்றிற்குட்பட்டது அல்லது பெருநிறுவன திவால்நிலைத் தீர்வு செயல்முறையின் காலம் தொடர்பான தகுதிவாய்ந்த அதிகாரம், விண்ணப்பம் செய்யப்படுகிறது.

**இடைக்காலத் தீர்மானம் நிபுணத்துவச் செயல்பாடு, தீர்மானம் நிபுணரின் நியமனம் என உறுதிசெய்யப்படவில்லை.

Ms. ரங்கோலி ஸ்ரீதேவி

**தீர்மான வல்லுநர்

IBBI பதிவு எண்: IBBI/PA-003/IP-N000172/2018-2019/12105

முகவரி: பழைய எண்.10, புதிய எண்.178, ரெங்கராஜபுரம் பிரதான சாலை, கோடம்பாக்கம், சென்னை- 600024.

23-05-2023 அன்று வரையிலான AFA

Ph: 9884197722

M/s நியூக்லியஸ் சாட்டிலைட் கம்ப்யூனிகேசன்ஸ் (மெட்ராஸ்) பிரைவேட் லிமிடெட்-ற்காக

தேதி: 21-03-2023

இடம்: சென்னை

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR M/S NUCLEUS SATELLITE COMMUNICATIONS (MADRAS) PRIVATE LIMITED OPERATING IN TELE-COMMUNICATION INCLUDING SATELLITE COMMUNICATION INDUSTRY AT SRICITY, ANDHRA PRADESH**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS

1. Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s Nucleus Satellite Communications (Madras) Private Limited. CIN: U74999TN1997PTC038400
2. Address of the registered office	Flat No 2P, Govindam Apartments, D.No.5, 4th Cross Street, United India Colony, Kodambakkam, Chennai 600 024 Formerly at Door No.11, Ground Floor, Indira Foundation, Krishnamma Road, Nungambakkam Chennai-600034.
3. URL of website	NA (The Corporate Debtor does not maintain any separate website)
4. Details of place where majority of fixed assets are located	Plot No 465, Citrus Drive, Sricity, Mopurupalli, Varadhahpalem(M), Chittoor District, Andhra Pradesh-517541
5. Installed capacity of main products/ services	NA, Operations of the CD are closed Since Dec, 2020
6. Quantity and value of main products/ services sold in last financial year	Operations of the CD are closed since Dec, 2020. As per available Audited financial statements for the FY 2018-19 - Sales Turnover INR.92,73,60,929/-
7. Number of employees/ workmen	NIL
8. Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at:	Details can be obtained from the **RP through email by raising request at e-mail id: nucleussatellitecomm@gmail.com
9. Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	Eligibility Criteria are mentioned in the detailed invitation of EOI and can be obtained from **RP through the following email id:nucleussatellitecomm@gmail.com
10 Last date for receipt of expression of interest	05-04-2023
11 Date of issue of provisional list of prospective resolution applicants	15-04-2023
12 Last date for submission of objections to provisional list	20-04-2023
13 Process email id to submit EOI	nucleussatellitecomm@gmail.com

Note: This Form-G is issued and time lines are subject to the exclusion /extension of CIRP by the Adjudicating Authority, for which application u/s 12 (2) of IBC 2016 filed before NCLT, Chennai Bench.

** IRP is carrying out the duties of Resolution Professional as per section 16(5) of IBC, 2016, Read with Regulation 17(3) of the IBBI(CIRP) Regulations, 2016

Ms. Rongali Sridevi****Resolution Professional****IBBI Registration No.: IBBI/PA-003/IP-N000172/2018-2019/12105****Address: Old No.110, New No.178, Rangarajapuram Main Road,****Kodambakkam, Chennai-600024****AFA valid upto 23-05-2023****Phone -9884197722.****For M/s Nucleus Satellite Communications (Madras) Private Limited**

Date: 21-03-2023

Place: Chennai